

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.123

C.P.(CAA)/75(AHM)2022 in
C.A.(CAA)/7(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Aadarshini Construction Pvt Ltd
Dipali Organisor Pvt Ltd
S N Infraspace Pvt Ltd
S N Realties Pvt Ltd
S N Realty Construction Pvt Ltd
Sharanam Construction Pvt Ltd
Shaswat Realties Pvt Ltd
Shivalik Developers Pvt Ltd
Shivalik Home Services Pvt Ltd
Shivalik Infra-Projects Pvt Ltd
Shivalik Plaza Pvt Ltd
Shivalik Realty Sthaptya Pvt Ltd
Taral Properites Pvt Ltd
Shivalik Develpoers And Realty Pvt Ltd

.....Applicant

Order delivered on: 15/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Nupur Shah, Ld. Adv. a.w. Mr. Kiran Shah, Ld. PCS
& Mr. Bhavesh Thakkor. Ld. PCS
For the RD : Mr. B Rama Ambedkar, Assistant Director

ORDER

The matter was heard at length and reserved for order but we feel that there requires some clarification relating to the Appointed Date.

Today we heard Learned PCS. Mr. Kiran Shah on this aspect. According to him, the petitioner company has no-objection for changing the Appointed Date from 01.04.2021 to 01.04.2022. Thus, an affidavit is filed which is taken on record. The matter is reserved for order.

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-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)